

XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7039/2005

(From the judgement and order dated 15/02/2005 in SA No. 164/2005 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAM PRASAD

Petitioner

(s)

VERSUS

KALUWA

Respondent

(s)

(With appln(s) for exemption from filing O.T. and prayer for interim
relief))

Date: 29/04/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner(s)

Mr. T.N. Singh, Adv.

Mr. V.K. Singh, Adv.

Mr. Shiam Narain Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Heard.

The Special Leave Petition is dismissed.

(Parveen Kr. Chawla)

Court Master

(Kanwal Singh)

Court Master